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No.K.13026/01/2018-US.I  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 01<sup>st</sup> November, 2018.

**NOTIFICATION**

In exercise of the powers conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint S/Shri Justices (1) R.M.T. Teekaa Raman, (2) N. Sathish Kumar and (3) N. Seshasayee, Additional Judges of the Madras High Court, to be Judges of the Madras High Court with effect from the date they assume charge of their respective offices.

  
05/11/2018

(Rajinder Kashyap)

Joint Secretary to the Government of India  
Tele: 2338 3037

To

The Manager,  
Government of India Press,  
**FARIDABAD**

No. K. 13026/01/2018-US.I

Dated 01.11.2018.

Copy to:-

1. S/Shri Justices (1) R.M.T. Teekaa Raman, (2) N. Sathish Kumar and (3) N. Seshasayee, Additional Judges of the Madras High Court, Chennai.
2. The Secretary to the Governor of Tamil Nadu, Chennai.
3. The Secretary to the Chief Minister of Tamil Nadu, Chennai.
4. The Secretary to the Chief Justice, Madras High Court, Chennai.
5. The Chief Secretary, Government of Tamil Nadu, Chennai.
6. The Registrar General, Madras High Court, Chennai.
7. The Accountant General, Tamil Nadu, Chennai.
8. The President's Secretariat, (CA.II Section), New Delhi
9. PS to Principal Secretary to the Prime Minister, New Delhi.
10. Registrar (Conf.), O/o Chief Justice of India, 5 Krishna Menon Marg, New Delhi.
11. PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(RKK)/DS(ANS)/US.II/SO(Desk)
12. Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).

  
(K.C. Thang)

Under Secretary to the Govt. of India  
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